

FREE COPY U/R 22  
OF C.A.T. (PROCEDURE) RULES

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. 281/95 and O.A. 316/95

Wednesday, this the 10th day of July, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

O.A. 281/95

Anilakumari. R,  
Laboratory Technician,  
Vector Control Research Centre,  
Cherthala, Alleppy District.

.. Applicant

By Advocate Mr M. Rajagopalan.

Vs

1. The Officer-In-Charge,  
Ministry of Health & Family Welfare,  
Vector Control Research Centre,  
Cherthala, Alleppy District, Kerala.
2. The Director,  
Vector Control Research Centre,  
Medical Complex, Pondicherry- 605 006.

.. Respondents

O.A. 316/95

K.P. Girinath, S/o G. Parthasarathy,  
Giri Nivas, P.O. Thekkivila,  
Kollam -16.

.. Applicant

By Advocate Mr M. Rajagopalan.

Vs

1. The Officer-In-Charge,  
Vector Control Research Centre,  
Cherthala, Alleppy District,  
Kerala.
2. The Director,  
Vector Control Research Centre,  
Medical Complex, Pondicherry- 605 006.

.. Respondents

By Advocate Mr Mary Help John David.J, Addl.CGSC

The applications having been heard on 10th July 1996,  
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Learned counsel for applicants submits that  
applicants have since been appointed as Laboratory  
Technicians, and that they have no further grievance.

2. We record the submission, and dismiss the  
applications as infructuous. No costs.

Dated the 10th July, 1996.

Sd/-  
P V VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

Sd/-  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

CERTIFIED TRUE COPY

Date 12.7.96

Deputy Registrar

12/8/96

